

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5836
TO BE ANSWERED ON 03.04.2018**

ALLOCATION OF FUNDS

5836. SHRI SANTOKH SINGH CHAUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names of the Ministries/ Departments allocating funds for Scheduled Castes/Scheduled Tribes under objects code 01-36 under Major Heads, Sub Major Heads, Minor Heads-789, 796, 794, 793;
- (b) whether these allocation and expenditure are in compliance with Section 17 of Rule 230 of the General Financial Rules 2017 and if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the status of allocation and expenditure?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (c): As per Budget Statement 10A and 10B of the Budget document 2018-19, lists of Ministries/Departments allocating funds under the Allocation for Welfare of Scheduled Castes (AWSC) and Allocation for Welfare of Scheduled Tribes (AWST) are enclosed at Annexure-I and Annexure-II respectively. All the sanction orders are issued as per the General Financial Rules (GFR) guidelines issued by the Ministry of Finance and all Ministries/Departments are mandated to abide the extant guidelines under the General Financial Rules including Section 17 of Rule 230 while utilizing the funds.

(d): As per Budget Statement 2018-19, the Budget Allocation and Expenditure for the year 2016-17 by Ministries/Departments is enclosed at Annexure-III.

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 5836 for answer on 03-04-2018 regarding "Allocation of Funds".

List of Ministries/Department allocating funds under Allocation for Welfare of Scheduled Castes (AWSC)

1. Department of Agriculture, Cooperation and Farmers' Welfare
2. Department of Animal Husbandry, Dairying and Fisheries
3. Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy
4. Department of Commerce
5. Department of Consumer Affairs
6. Ministry of Culture
7. Ministry of Development of North Eastern Region
8. Ministry of Drinking Water and Sanitation
9. Ministry of Electronics and Information Technology
10. Ministry of Environment, Forests and Climate Change
11. Ministry of Food Processing Industries
12. Department of Health and Family Welfare
13. Ministry of Housing and Urban Affairs
14. Department of School Education and Literacy
15. Department of Higher Education
16. Ministry of Labour and Employment
17. Ministry of Micro, Small and Medium Enterprises
18. Ministry of New and Renewable Energy
19. Ministry of Panchayati Raj
20. Ministry of Power
21. Department of Rural Development
22. Department of Land Resources
23. Department of Science and Technology
24. Ministry of Skill Development and Entrepreneurship
25. Department of Social Justice and Empowerment
26. Department of Empowerment of Persons with Disabilities
27. Ministry of Textiles
28. Ministry of Women and Child Development
29. Ministry of Youth Affairs

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 5836 for answer on 03-04-2018 regarding "Allocation of Funds".

List of Ministries/Department allocating funds under Allocation for Welfare of Scheduled Tribes (AWST)

1. Department of Agriculture Cooperation & Farmers' Welfare
2. Department of Agricultural Research and Education
3. Department of Animal Husbandry, Dairying & Fisheries,
4. Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)
5. Ministry of Coal
6. Department of Commerce
7. Department of Telecommunications
8. Department of Consumer Affairs
9. Department of Food and Public Distribution
10. Ministry of Culture
11. Ministry of Development of North Eastern Region
12. Ministry of Drinking Water & Sanitation,
13. Ministry of Electronics and Information Technology
14. Ministry of Environment, Forest and Climate Change
15. Ministry of Food Processing Industries
16. Department of Health and Family Affairs,
17. Andaman and Nicobar Islands
18. Dadra and Nagar Haveli
19. Daman and Diu
20. Lakshadweep
21. Ministry of Housing and Urban Affairs
22. Department of School Education and Literacy
23. Department of Higher Education
24. Ministry of Labour and Employment
25. Ministry of Micro, Small and Medium Enterprises
26. Ministry of Mines
27. Ministry of New and Renewable Energy
28. Ministry of Panchayati Raj
29. Ministry of Power
30. Ministry of Road Transport and Highways
31. Department of Rural Development
32. Department of Land Resources
33. Department of Science and Technology
34. Ministry of Skill Development and Entrepreneurship
35. Department of Empowerment of Persons with Disabilities
36. Ministry of Textiles
37. Ministry of Tourism
38. Ministry of Tribal Affairs
39. Ministry of Water Resources, River Development and Ganga Rejuvenation
40. Ministry of Women and Child Development
41. Ministry of Youth Affairs and Sports

Annexure-III

Annexure referred in reply to part (d) of Lok Sabha Unstarred Question No. 5836 for answer on 03-04-2018 regarding "Allocation of Funds".

(Rs. in crore)			
S.No.	Ministry/Department	Budget Allocation 2016-17	Actual Expenditure 2016-17
1	Department of Agriculture, Cooperation and Farmers' Welfare	2430.00	1875.00
2	Department of Animal Husbandry, Dairying and Fisheries	224.06	201.13
3	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy (AYUSH)	52.50	50.89
4	Department of Commerce	15.50	11.85
6	Ministry of Drinking Water and Sanitation	3080.00	3629.85
7	Ministry of Electronics and Information Technology	64.00	63.90
8	Ministry of Environment, Forests and Climate Change	37.75	37.23
9	Department of Health and Family Welfare	4757.60	561.87
10	Ministry of Housing and Urban Poverty Alleviation	1047.20	1018.61
11	Department of School Education and Literacy	8013.98	7919.72
12	Department of Higher Education	2475.00	2465.94
13	Ministry of Labour and Employment	251.10	77.74
14	Ministry of Micro, Small and Medium Enterprises	360.00	509.60
15	Ministry of New and Renewable Energy	173.00	122.63
16	Ministry of Panchayati Raj	-	100.80
17	Ministry of Power	1012.60	895.45
18	Department of Rural Development	5431.00	5647.42
19	Department of Land Resources	266.30	266.00
20	Department of Science and Technology	100.00	88.14
22	Department of Social Justice and Empowerment	5128.99	5102.59
23	Department of Empowerment with Disabilities	112.00	108.91
24	Ministry of Textiles	167.50	101.61
25	Ministry of Women and Child Development	3460.00	3350.45
26	Ministry of Youth Affairs and Sports	157.97	123.67
27	Chandigarh	11.91	-
28	Daman & Diu	1.99	2.66
	Grand Total	38832.63	34333.67